



॥ आयकर अपीलीय न्यायाधिकरण, पुणे “बी” न्यायपीठ, पुणे में ॥
IN THE INCOME TAX APPELLATE TRIBUNAL, PUNE “B” BENCH,
PUNE

BEFORE HON’BLE SMT ASTHA CHANDRA, JUDICIAL MEMBER
AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No. 367/PUN/2024

निर्धारण वर्ष / Assessment Year : 2018-19

Sahakar Maharshi Kasti Vividh Karyakari
Sewa Sahakari Society Ltd.,
At Post Kashti, Tal – Shrigonda,
Dist.- Ahmednagar

PAN: AAAAK0815A

..... अपीलार्थी / *Appellant*

बनाम / V/s

Principal Commissioner of Income Tax
Pune-1.

..... प्रत्यर्थी / *Respondent*

द्वारा / Appearances

Assessee by : Mr. Prasad Bhandari [‘Ld.AR’]

Revenue by : Mr Ajaykumar Kesari[‘Ld.DR’]

सुनवाई की तारीख / Date of conclusive Hearing : 14/05/2024

घोषणा की तारीख / Date of Pronouncement : 16/05/2024

शुद्धिपत्र की तारीख / Date of Corrigendum : 04/10/2024

CORRIGENDUM

PER G. D. PADMAHSHALI, AM;

This corrigendum is being issued to read the “**Date of Hearing**”
as “14/05/2024” & **Date of Pronouncement** as 16/05/2024 instead
of 14/05/2021 & 16/05/2021 respectively.

-S/d-

**ASTHA CHANDRA
JUDICIAL MEMBER**

-S/d-

**G. D. PADMAHSHALI
ACCOUNTANT MEMBER**

पुणे / PUNE ; दिनांक / Dated : 04th day of October, 2024.



आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant 2. प्रत्यर्थी / The Respondent 3. The Pr. CIT(Pune)
4. The NFAC/ CIT(A) Concerned 5. DR, ITAT, Bench, 'B' Pune 6. गार्डफ़ाइल / Guard File.

आदेशानुसार / By Order
वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय न्यायाधिकरण, पुणे / ITAT, Pune.